

ITEM NO.14

COURT NO.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5451/2013

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

KARTAR SINGH
(with appln. for stay)

Respondent(s)

WITH

C.A. D 39279/2013

(With appln.(s) for condonation of delay in filing appeal and Office Report)

C.A. No. 3544/2014

(with appln. (s) for condonation of delay in filing appeal and office report)

C.A. No. 3545/2014

(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 5800/2014

(With Office Report)

C.A. D 6200/2014

(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 6776/2014

(With appln.(s) for condonation of delay in filing appeal and Office Report)

C.A. D 820/2014

(With Office Report)

C.A. D 33675/2013

(With appln.(s) for c/delay in re-filing appeal and condonation of delay in filing appeal and Office Report)

C.A. D 5801/2014

(With Office Report)

C.A. D 7788/2014
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 41421/2013
(With Office Report)

C.A. D 7681/2014
(With Office Report)

C.A. D 8588/2014
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 7985/2014
(With Office Report)

C.A. No. 520/2015
(with appln. (s) for condonation of delay in filing appeal and office report)

C.A. No. 521/2015
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and exem. From filing c/c of the impugned judgment and office report)

C.A. No. 6789/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. No. 6788/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 38436/2013
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 19412/2014
(With appln.(s) for condonation of delay in filing appeal and Office Report)

C.A. No. 10483/2014
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and appln.(s) for exemption from filing c/c of the impugned judgment and Office Report)

C.A. No. 10486/2014
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and exem. From filing c/c of the impugned judgment and office report)

C.A. No. 10487/2014
(with appln. (s) for condonation of delay in re-filing appeal and c/delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. No. 10924/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. No. 10925/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. No. 10926/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. No. 10927/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. No. 611/2015
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and stay with a prayer for an ex-parte ad interim order and exem. From c/c of the impugned order and office report)

C.A. No. 612/2015
(with appln. (s) for condonation of delay in filing appeal and exem. From filing c/c of the impugned judgment and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. No. 613/2015
(with appln. (s) for condonation of delay in filing appeal and exem. From filing c/c of the impugned judgment and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. No. 614/2015
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. No. 615/2015
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. No. 616/2015
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. No. 617/2015
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. No. 709/2015
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. No. 1428/2015
(with appln. (s) for condonation of delay in filing appeal and exem. From filing c/c of the impugned order and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. No. 1851/2015
(with appln. (s) for condonation of delay in refiling appeal and exem. From filing c/c of the impugned order and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and stay and office report)

C.A. D 6390/2015
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 7116/2015
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 6394/2015
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

SLP(C) No. 14431/2013

C.A. No. 4132/2013
(With Office Report)

C.A. D 37198/2013
(with appln. (s) for condonation of delay in refiling appeal and and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. No. 1856/2014
(With appln.(s) for directions and impleadment as party respondent and modificattion/clarification and stay and Office Report)

C.A. No. 1959/2014
(With appln. for stay and Office Report)

C.A. No. 1960/2014
(With appln. for stay and Office Report)

C.A. No. 1961/2014
(With appln. for stay and Office Report)

C.A. No. 1962/2014
(With appln. for stay and Office Report)

C.A. No. 3820/2014
(With appln. for stay and Office Report)

C.A. No. 4233/2014
(With appln. for stay and Office Report)

C.A. No. 5999/2014
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 7988/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 8592/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 10923/2014
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 11123/2014
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 11124/2014
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 12397/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 13033/2014
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 13749/2014
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 13754/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 14692/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 15479/2014
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 17028/2014
(With condonation of delay in filing appeal and office Report)

C.A. D 17440/2014
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 17916/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 17926/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 19419/2014
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 19867/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 19884/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 24886/2014
(With c/delay in filing SLP and Office Report)

C.A. No. 1958/2014
(With appln. For stay and Office Report)

C.A. D 11461/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 28878/2013
(Permission to file appeal and Office Report)

C.A. No. 6623/2014
(Exem. From filing O.T. and permission to file addl. Documents aand stay and Office Report)

C.A. No. 10244/2014
(with appln. (s) for condonation of delay in filing appeal and exem. From filing c/c of the impugned judgment and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. No. 266/2015
(with appln. (s) for condonation of delay in filing appeal and exem. From filing c/c of the impugned judgment and itnerim stay and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 25121/2013
(With condonation of delay in filing appeal and Office Report)

C.A. No. 3629/2015
(With Office Report)

C.A. No. 3630/2015
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. No. 3631/2015
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and stay and office report)

C.A. No. 3632/2015
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and stay and office report)

C.A. No. 529/2015
(With appln.(s) for exemption from filing c/c of the impugned judgment and for stay and Office Report)

C.A. No. 3651/2015
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and stay and office report)

C.A. D 35440/2014
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. No. 1660/2015
(with appln. (s) for condonation of delay in filing appeal and leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

C.A. D 6709/2015
(With Office Report)

C.A. D 9107/2015
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. D 11790/2015
(with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal act, 2007 and office report)

C.A. No. 4192/2014
(with appln. (s) for condonation of delay in filing appeal and stay and exem. From filing c/c of the impugned judgment and office report)

C.A. No. 4193/2014
(With Office Report)

C.A. D 36569/2013
(With appln.(s) for ex-parte stay and c/delay in filing appeal and Office Report)

C.A. D 34645/2013
(With appln.(s) for c/delay and Office Report)

C.A. D 41430/2013
(With appln.(s) for condonation of delay in filing appeal and Office Report)

C.A. D 35144/2013
(With appln.(s) for condonation of delay in filing appeal and Office Report)

C.A. No. 5642/2014
 ((with appln. (s) for condonation of delay in filing appeal and
 leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007
 and stay and office report)

C.A. D 6720/2015
 (with appln. (s) for leave to appeal u/s 31(1) of the Armed Forces
 Tribunal act, 2007 and office report)
 (For Final Disposal)

Date : 29/04/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
 HON'BLE MR. JUSTICE R.K. AGRAWAL
 HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr. Maninder Singh, ASG,
 Mr. R.Balasubramaanian, Adv.
 Mr. Gaurav Shaarma, Adv.
 Mr. Sunil Mathew, Adv.
 Mr. B. V. Balaram Das, Adv.

Ms. Shalu Sharma, Adv.

For Respondent(s) Mr. Rakesh Dahiya, Adv.
 Mr. Rameshwar Prasad Goyal, Adv.
 Ms. Manju Jetley, Adv.
 Mr. Avijit Bhattacharjee, Adv.
 Mr. Ambreesh Kumar Aggarwal, Adv.
 Mr. Praveen Jain, Adv.
 Mr. Yash Pal Dhingra, Adv.
 Mr. Varinder Kumar Sharma, Adv.
 Mr. Rabin Majumdar, Adv.
 Mr. Yash Pal Dhingra, Adv.
 Mr. Shree Pal Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. Maninder Singh, learned ASG,
post again on Wednesday, the 06th May, 2015.

(Shashi Sareen)
Court Master

(Veena Khera)
Court Master